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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO 366/2008 & CM. APPL. No.15718/2008

RAJNI KAPOOR Appellant

Through: Ms.Anjali Chauhan, Mr.Ankur Gupta,

Mr.Amit Anand and Mr.Sita Ram

Yadav, Advocates

versus

DR.ARUN SEIGELL & ANR. Respondents

Through: Mr.Bhuvan Gugnani, Advocate

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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- 1. Ms.Anjali Chauhan, learned counsel appearing for the appellant seeks an adjournment on the ground that the main counsel-Mr.Tanuj Khurana is not available today.
- 2. At her request, re-notify on 25.01.2023.

MANOJ KUMAR OHRI, J

OCTOBER 17, 2022/v